

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.05.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 427 of 2022	Athar Zia Vs. Anup Sood Liquidator of Basic India Ltd.	Satish Rai	Namit Suri Surabhi Sinha Sonam Malik

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 555 of 2022	Vipul Ltd. Vs. Payal Jain & Ors.	Sumesh Dhawan	
3.	Comp. App. (AT) (Ins) No. 556 of 2022	Vipul Ltd. Vs. Shinjani Aggarwal & Ors.	Sumesh Dhawan	
4.	Comp. App. (AT) (Ins) No. 561 of 2022	Sanjay Prakash Bansal Vs. UCO Bank & Anr.	NS Bajwa	
5.	Comp. App. (AT) (Ins) No. 562 of 2022	Sabyasachi Sahoo, Suspended Director of Shrikrupalu Steels Pvt. Ltd. Vs. Imperial Refractories & Anr.	Sreenita Thaker	
6.	Comp. App. (AT) (Ins) No. 565 of 2022 (With Defects)	SPML Infra Ltd. Vs. Navkar Builder Ltd.	Samrat Sengupta	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 58 of 2022 (With Defects)	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora
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For Hearing

8.	Comp. App. (AT) (Ins) No. 320 of 2022 & I.A. No. 1066 & 1082 of 2022 (PH)	Dolphin Vintrade Pvt. Ltd. Vs. Ashray Vyapaar Pvt. Ltd. & Anr.	Arjun Aggarwal	Shivkrit Rai Ankit Kohli
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By order of Hon'ble Chairperson
-sd/-
Registrar